GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:2076 ANSWERED ON:09.03.2011 CANCELLATION OF NON-REFUNDABLE AIR TICKETS Ponnam Shri Prabhakar;Siricilla Shri Rajaiah

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether domestic airlines, both in public and private sectors, have agreed to refund passengers all costs barring the base fare if a non-refundable air ticket is cancelled; and
- (b) if so, the details thereof and the implementation status thereof?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) and (b):- Scheduled domestic airlines have a policy on refund of airfare in case of cancellation, which is displayed on their respective websites.